

**DAILY WISE OBJECTION LIST  
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)  
Date From 10.09.2022 TO 12.09.2022**

**Scrutiny**

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	26-07-2022	Company Appeal (IBC)	710102060452022		REGIONAL PROVIDENT FUND ORGANISATION VS KULDEEP SHARMA	Sec 42	12-09-2022	Main case no. missed, page:60 wrong arrange, Not Clear Page No. 36, 41, , Page no. 17 sign and Stamp missed, All Annexure True copy and sign missed, ( tc not allowed ) , 25rs advocate welfare and 3rs court fee missed etc	Rajesh Kumar
2	30-07-2022	Company Application(Companies Act)	710102062182022	COMPANY PETITION (COMPANIES ACT)/124(ND)2016	CIENA INDIA PRIVATE LIMITED VS UNITECH LIMITED	Rule 11 of NCLT	12-09-2022	need to sign on every pages on application please mention true type copy on typed copy for hindi pages	MOHD NAZIM KHAN
3	04-08-2022	Interlocutory Application (I.B.C)	710102063472022	COMPANY PETITION IB (IBC)/334(ND)2018	MRS MANINDER KALRA VS UNITECH LIMITED	Rule 11 of NCLT, 2016	12-09-2022	Pg-17,22, not notarized need to true copy on every pages Pg- 118to 142	BRAJA
4	13-08-2022	Interlocutory Application (I.B.C)	710102065792022	COMPANY PETITION IB (IBC)/393(ND)2021	NILESH SHARMA VS UNITECH LIMITED	Sec 30	12-09-2022	Pg-453 cut	Aditi Sharma
5	23-08-2022	Interlocutory Application (I.B.C)	710102068472022	COMPANY PETITION IB (IBC)/803(PB)2021	ANSHUL GUPTA VS UNITECH LIMITED	Application under any other provisions- IBC	12-09-2022	Page No. 81-82 Pages Cut need to sign on every page on application	RISHI
6	14-07-2022	Interlocutory Application (I.B.C)	710102055972022	COMPANY PETITION IB (IBC)/420(ND)2017	M/S SANDEEP AXLES PVT LTD VS UNITECH LIMITED	Sec 60(5)	12-09-2022	Pg- 6 report mention please check please contact to registry	Kushal
7	23-08-2022	Interlocutory Application (I.B.C)	710102068492022	COMPANY PETITION IB (IBC)/802(PB)2021	ANSHUL GUPTA VS UNITECH LIMITED	Application under any other provisions- IBC	12-09-2022	Page No. 11-51 True Copy Sign Missing need to sign on every pages on application Page No. 81-82 Pages Cut Scan Properly	RISHI
8	31-08-2022	Interlocutory Application (I.B.C)	710102071092022	COMPANY PETITION IB (IBC)/702(ND)2018	HINDUSTAN AQUA PRIVATE LIMITED VS M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	Sec 60(5)	12-09-2022	court fee missed	RAJESH

9	30-08-2022	Interlocutory Application (I.B.C)	710102070792022	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	12-09-2022	Pg-233 cut	Mani Gupta
10	02-09-2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions- IBC	12-09-2022	case type wrong and service missing	Sanyam
11	02-09-2022	Company Application(Companies Act)	710102071902022	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPER MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	12-09-2022	page -91-101,148-149,158-159,387,402,723-727,751-752,806-809,988,1139-1141 page number not mention type copy and page-386,389-399,410,414,417,419-420,425-426,441-445,590-593,596-601,722,832-845,865-866,869-870,874-875,878-879,985,1113-1114,1123,1131,1136,1138, not clear page	RAKESH KUMAR
12	04-09-2022	Interlocutory Application (I.B.C)	710102072102022	COMPANY PETITION IB (IBC)/113(ND)2021	RAJESH RAMNANI VS MANILA RESORTS PRIVATE LIMITED	Sec 12(2)	12-09-2022	master index missed	Elina Banerjee
13	08-09-2022	Miscellaneous Application (IBC)	710102073402022	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS MANILA RESORTS PRIVATE LIMITED	Sec 60(5)	10-09-2022	case type wrong	manuj nagrath
14	08-09-2022	Restoration Application (IBC)	710102073442022		JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PRIVATE LIMITED	Rule 11 of NCLT, 2016	10-09-2022	main case not link and stamp paper missing and page number 1 not mention in index and welfare and court fees missing	Ayush Jain
15	08-09-2022	Interlocutory Application (I.B.C)	710102073432022	COMPANY PETITION IB (IBC)/992(ND)2020	RAKESH PRASAD KHANDELWAL ERSTWHILE RP VS SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	10-09-2022	12-17,19-26, not clear page	Abhishek

16	08-09-2022	Interlocutory Application (I.B.C)	710102073472022	COMPANY PETITION IB (IBC)/611(ND)2022	SARDA PIPES AND FITTINGS PRIVATE LIMITED VS SOUTH INDIAN BANK	Rule 11 of NCLT, 2016	10-09-2022	memo party missing and sign missing in application page and true copy missing	Ravinder Kumar
17	09-09-2022	Interlocutory Application (I.B.C)	710102073792022	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS SOUTH INDIAN BANK	Application under any other provisions- IBC	12-09-2022	volume wise index missing vol1 vol2 and affidavit address not match with stamp paper	KAMAL AGARWAL
18	11-09-2022	Interlocutory Application (I.B.C)	710102074172022	COMPANY PETITION IB (IBC)/176(ND)2020	DIWAKAR TIWARI VS PARAG SIGHAL	Rule 11 of NCLT, 2016	12-09-2022	please separate file reply and vakalatnama additional and memo party missing in application	Joydeep Sarma
19	09-09-2022	Interlocutory Application (I.B.C)	710102073722022	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	10-09-2022	section wrong and proof service not mention in index	RAJEEV
20	09-09-2022	Interlocutory Application (I.B.C)	710102073612022	COMPANY PETITION IB (IBC)/72(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED VS PRITI RAWAT PANDEY & ORS	Application under any other provisions- IBC	10-09-2022	memo party missing and 41,43,44,56,58, hindi page and true copy missing and sign missing	Atul Bhatia
21	09-09-2022	Interlocutory Application (I.B.C)	710102073642022	COMPANY PETITION IB (IBC)/900(ND)2020	VENKATESHWAR AUTO COMPONENTS PRIVATE LIMITED VS VIKAS GARG	Sec 60(5)	10-09-2022	19-28 not clear page and 48-49 page missing	Umesh
22	08-09-2022	Interlocutory Application (I.B.C)	710102073542022	COMPANY PETITION IB (IBC)/11(ND)2021	COMMITTEE OF CREDITORS (THROUGH UNION BANK OF INDIA) VS VIKAS GARG	22(3)(b)	10-09-2022	memo party missing	MILAN
23	09-09-2022	Interlocutory Application (I.B.C)	710102073782022	COMPANY PETITION IB (IBC)/507(ND)2021	APPOLO EQUIPMENTS PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Rule 11 of NCLT, 2016	12-09-2022	39 cut page and welfare 15 rs. missing and court fee 1 rs. missing	Saket

24	09-09-2022	Interlocutory Application (I.B.C)	710102073802022	COMPANY PETITION IB (IBC)/17(ND)2019	SARVESH KASHYAP RESOLUTION PROFESSIONAL VS AXIS TRUSTEE SERVICES LIMITED	Sec 60(5)	10-09-2022	memo party incomplete	Sameer
25	09-09-2022	Interlocutory Application (I.B.C)	710102073862022	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA VS AXIS TRUSTEE SERVICES LIMITED	Application under any other provisions- IBC	12-09-2022	26-27,32,38-46,50-55,87-92, not clear page	Vishal
26	09-09-2022	Interlocutory Application (I.B.C)	710102073732022	COMPANY PETITION IB (IBC)/846(ND)2018	AKASH SHINGHAL VS EMPLOYEES PROVIDENT FUND ORGANIZATION	Sec 60(5)	12-09-2022	39-43 ,46-50cut page and 149-150 not clear page and welfare not clear and court fee 2 missing in vakalatnama	AKASH
27	09-09-2022	Interlocutory Application (I.B.C)	710102073762022	COMPANY PETITION IB (IBC)/491(ND)2021	APPOLO EQUIPMENTS PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Rule 11 of NCLT, 2016	12-09-2022	39 cut page and and welfare 15 rs. missing and court fee 1 rs. missing	Saket
28	12-09-2022	Interlocutory Application (I.B.C)	710102074272022	COMPANY PETITION IB (IBC)/1744(ND)2019	PRAKASH BHATT VS DEBASHIS NANDA	Sec 60(5)	12-09-2022	33-41,47,49, not clear page and 62-64, cut page	REKHA
29	09-09-2022	Interlocutory Application (I.B.C)	710102073852022	COMPANY PETITION IB (IBC)/646(PB)2021	SANJEEV PRAKASH VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	12-09-2022	10-11 not clear page and welfare and court fee missing and advocate sign missing in vakaltanama and memo party missing	Gaurav
30	10-09-2022	Interlocutory Application (I.B.C)	710102074032022	COMPANY PETITION IB (IBC)/72(ND)2021	ROHIT SEHGAL VS RISHI PAL RUHIL & ANR.	Sec 66(1)	12-09-2022	section wrong and 31-32 not clear page	Shashwat Parihar
31	09-09-2022	Interlocutory Application (I.B.C)	710102073872022	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS RISHI PAL RUHIL & ANR.	Rule 11 of NCLT, 2016	12-09-2022	page number not mention after 12 page in index	KARAN
32	10-09-2022	Interlocutory Application (I.B.C)	710102073982022	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA VS MR. INDER PAL SINGH	Regulation 44(2), Liquidation process Regulation, 2016	12-09-2022	46,72-91 ,252-254,257-259,not clear page and notary missing affidavit and stamp paper	SUMIT KUMAR BATRA
33	10-09-2022	Interlocutory Application (I.B.C)	710102073972022	COMPANY PETITION IB (IBC)/741(ND)2021	GAURAV KATIYAR VS MR. INDER PAL SINGH	Application under any other provisions- IBC	12-09-2022	25-28 not clear page	HARSHAL KUMAR

34	10-09-2022	Interlocutory Application (I.B.C)	710102074022022	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PRIVATE LIMITED VS MR. INDER PAL SINGH	Sec 60(5)	12-09-2022	15-17 22-23,not clear page and respondent detail missing in memo party	PRATEEK
35	10-09-2022	Interlocutory Application (I.B.C)	710102073922022	COMPANY PETITION IB (IBC)/392(ND)2022	M/S. INDEX LOGISTICS PVT. LTD. VS M/S. RCPL LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	12-09-2022	memo party missing	achint kumar
36	10-09-2022	Interlocutory Application (I.B.C)	710102073952022	COMPANY PETITION IB (IBC)/1348(ND)2019	VIBHUTI NARAYAN CHAURASIA VS GAURAV KATIYAR	Sec 60(5)	12-09-2022	volume 1missing please reupload and welfare missing in vakalatnama	Kumar Mihir
37	09-09-2022	Interlocutory Application (I.B.C)	710102073682022	COMPANY PETITION IB (IBC)/241(ND)2019	TARUN BATRA VS GAURAV KATIYAR	Application under any other provisions- IBC	12-09-2022	page no 13 missing	Sumesh
38	10-09-2022	Interlocutory Application (I.B.C)	710102074002022	COMPANY PETITION IB (IBC)/561(ND)2018	AMIT TALWAR VS GAURAV KATIYAR	Application under any other provisions- IBC	12-09-2022	true copy and sign missing annexure page	SP Singh
39	10-09-2022	Company Application(Companies Act)	710102073932022	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI &ANR VS CONTINENTAL CONSTRUCTION LTD ?S	Rule 11 of NCLT	12-09-2022	memo party missing and sign missing in application page	PRATIBHA
40	10-09-2022	Interlocutory Application (I.B.C)	710102074012022	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PRIVATE LIMITED VS CONTINENTAL CONSTRUCTION LTD ?S	Rule 11 of NCLT, 2016	12-09-2022	respondent detail missing in memo party	PRATEEK
41	04-09-2022	Interlocutory Application (I.B.C)	710102072022022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS CONTINENTAL CONSTRUCTION LTD ?S	Sec 12(2)	12-09-2022	MAIN CASE NO WRONGLY MENTION IN PAGE NO 2	Pankaj

42	29-03-2022	Company Petition IB (IBC)	710102024342022		M/S SHIV SHANKAR SERVICES FACILITIES VS PRO FACILITIES SERVICES PVT. LTD & ORS.	IBC Under Sec 9	12-09-2022	Index- 1 missed, Not Clear Page No. ( NCLT heading missed index 2 ), memo of parties issue contact to registry, advocate welfare and court fee has been misplaced, etc ,	Chitwan Godara
43	02-04-2022	Company Petition IB (IBC)	710102025572022		PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS BHUPESH STEEL PVT. LTD.	IBC under Sec 7	12-09-2022	brief of synopsis missed, advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	PALLAV
44	08-05-2022	Company Petition IB (IBC)	710102036572022		IDBI BANK LIMITED VS KUNWER SACHDEV	Section 95(1)	12-09-2022	page:201-208, 244-252, not clear, (page numbering not mention )etc counsel sign missed on index in all volume, etc	RAJIV
45	14-05-2022	Company Appeal(Companies Act)	710102038342022		IDBI BANK LIMITED VS KUNWER SACHDEV	Rule 11 of NCLT	12-09-2022	main case not link memo party missed in index and application case type wrong please delete all extra pdf	Rakesh Kumar
46	18-05-2022	Company Petition IB (IBC)	710102039552022		KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED	IBC Under Sec 9	12-09-2022	volume 1 separate index with master index missed, and , advocate welfare and court fee has been misplaced ( paste on blank side of vakalatnama)	Chitwan Godara
47	27-05-2022	CA(A) Merger and Amalgamation(Companies Act)	710102042522022		SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	12-09-2022	Pg no 38,41,44,86,117,129,208,211,215,219 ,223,228,231 repeated,pg no 64,179 missed, pg no 106 &&& 107,196,197,201,202,204,205 wrong arrange, paste welfare and court fees in blank space on vakalatnama, valuation report missed, remove old petitions	Rakesh Kumar
48	25-07-2022	Company Petition IB (IBC)	710102059862022		CHETAN STEELS PRIVATE LIMITED VS OVINGTON FINANCE PRIVATE LIMITED	IBC Under Sec 10	12-09-2022	page:76 not clear,	Sonal
49	03-08-2022	Intervention Petition (IBC)	710102062962022		KAVITA SARONWALA VS M/S PRAMVEER DISTRIBUTORS PVT LTD	Sec 60(5)	12-09-2022	wrong section and case type wrong, list of dates and events and brief of synopsis missed, ( sec 60(5) page:12-23 double page numbering, court fee and advocate welfare has been misplaced ( paste on blank side of vakalatnama )etc	Nahush Jain

50	03-08-2022	Company Petition IB (IBC)	710102062862022		PRIYANKA JAIN VS MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	12-09-2022	delete extra any other document, volume 2 index missed, true copy sign missed on every pages of annexures, advocate welfare and court fee has been misplaced (paste on blanks side of vakalatnama ) etc, contact to registry	AMAR KHERA
51	05-08-2022	Company Petition IB (IBC)	710102064042022		SS COMMOALE PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	12-09-2022	IBBI CERTIFICATE MISSING	Sandeep
52	04-08-2022	Company Appeal(Companies Act)	710102063692022		SS COMMOALE PRIVATE LIMITED VS VIPUL LIMITED	Sec 252 (1) - By Government Body	12-09-2022	Wrong section select, kindly make volume wise petition with index after that upload petition (contact to registry)	PRADEEPT PATRA
53	06-08-2022	Company Petition IB (IBC)	710102064162022		STATE BANK OF INDIA VS MR. RAM LAL GUPTA	Section 94(1)	12-09-2022	PAGE NO 22,23,24, CUT FROM SIDE	Niranjan
54	06-08-2022	Company Petition IB (IBC)	710102064142022		STATE BANK OF INDIA VS SHAKUNTALA DEVI	Section 95(1)	12-09-2022	double page numbering-190, 204, 295-297, 312, etc,	Niranjan
55	06-08-2022	Company Petition IB (IBC)	710102064152022		STATE BANK OF INDIA VS MR. RAJ KUMAR GUPTA	Section 95(1)	12-09-2022	PAGE NO 22,23,24 CUT FROM SIDE	Niranjan
56	26-08-2022	Company Appeal(Companies Act)	710102069602022		STATE BANK OF INDIA VS MR. RAJ KUMAR GUPTA	Sec 252 (3)	12-09-2022	Annex master data after master index,Make one pdf after that upload the petition, mention proof of service in master index, pg 06 missed	Bhupendra
57	18-06-2022	Company Petition IB (IBC)	710102070472022		INTEC CAPITAL LIMITED VS MEERA SHARMA	Section 95(1)	12-09-2022	page:36, 69-77, 97-99, 171, 175-176, volume 2nd index missed, proof of service page 346 missed, etc	INTEC CAPITAL LIMITED
58	01-09-2022	Company Petition IB (IBC)	710102071172022		AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12-09-2022	page:15 irp name change	ARVIND
59	06-09-2022	Company Appeal(Companies Act)	710102072752022		AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	12-09-2022	Kindly upload final petition and remove extra petition	EASHA KADIAN

60	06-09-2022	Company Appeal(Companies Act)	710102072652022		AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Sec 252 (1) - By Government Body	12-09-2022	Kindly upload final petition and remove extra petition	EASHA KADIAN
61	06-09-2022	Company Appeal(Companies Act)	710102072692022		AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	12-09-2022	Kindly upload final petition and remove extra petition	EASHA KADIAN
62	06-09-2022	Company Appeal(Companies Act)	710102072712022		AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	12-09-2022	Last two pgs are without serial no., upload only final petition	EASHA KADIAN
63	07-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102073222022		HARITA FEHRER LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Sec. 230-232, Sec 234	12-09-2022	Small font 367,368 to 376,382,383,403,404,755,762 to 787, pg no 651 repeated, pgs missed 748,749,798	RUPESH AGARWAL
64	07-09-2022	CA(A) Merger and Amalgamation(Companies Act)	710102073122022		MARC PAPERS PRIVATE LIMITED VS RAKESH PAPERS PRIVATE LIMITED	Sec. 230-232, Sec 234	12-09-2022	Sign missed in every pgs of petition,company master data missed, two application in one petition, paste welfare and court fees in blank space on vakalatnama ( kindly contact to registry)	Sarthak
65	07-09-2022	Company Appeal(Companies Act)	710102072932022		MARC PAPERS PRIVATE LIMITED VS RAKESH PAPERS PRIVATE LIMITED	Sec 252 (1)	12-09-2022	Pgs not clear 71,74 to 78,80,123,396, pgs cut 430, income tax and roc advance service missed	Anand Mohan Mishra
66	07-09-2022	Company Petition IB (IBC)	710102073022022		PRADEEP KUMAR JAIN VS RAKESH PAPERS PRIVATE LIMITED	Section 94(1)	12-09-2022	page:69-70 , 222,hindi, page:66, 71-72 ,73 78, 79, 114,131, 162, 168, 170-173, 201, 207, 210, 224, 229j, not clear ,, , page:119-120, notice typed copy, translation page not mention, proof of service missed, etc	Abhishek Nahta



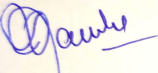
67	07-09-2022	Company Petition (Companies Act)	710102072982022		HEMA ENGINEERING INDUSTRIES GROUP EMPLOYEES UNION HARIYANA (AITUC) VS HEMA ENGINEERING INDUSTRIES LTD	Section 447	12-09-2022	Pgs in Hindi 43 to 47,64 to 66,164 to 189,194,199,200,207,211, mentioned pg no on Hindi to English translate copy, paste welfare and court fees in blank space on vakalatnama, MoA &&& AoA and company master data missed of respondent	VISHAL SHARMA
68	09-09-2022	Intervention Petition (IBC)	710102073752022		APPOLO EQUIPMENTS PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Sec 60(5)	12-09-2022	10rs advocate welfare and 1rs court missed,	Saket
69	09-09-2022	Intervention Petition (IBC)	710102073772022		APPOLO EQUIPMENTS PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Sec 60(5)	12-09-2022	10rs advocate welfare and 1rs court missed,	Saket
70	08-09-2022	Company Petition IB (IBC)	710102073382022		POONAM JAIN VS AXIS TRUSTEE SERVICES LIMITED	Section 94(1)	12-09-2022	page:54-57, 101-110, 112, page numbering missed, page:64, 70-71, 76-77, 86, 131, 162, 168, 170-173, 207,210, 224, 229j, not clear, pagE:117-120 notice typed copy, ppage:67 , 222, Hindi, proof of service missed, etc	Abhishek Nahta
71	09-09-2022		0710102036962022/2	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT Vs. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	12-09-2022	Index Missing and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
72	09-09-2022		0710102037872022/4	COMPANY PETITION IB (IBC)/392(ND)2022	M/S. INDEX LOGISTICS PVT. LTD. Vs. M/S. RCPL LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	12-09-2022	Wrongly Filed Need to be IA	
73	09-09-2022		0710102044032022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2022	GLAUCUS SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. BIGFOOT RETAIL SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	12-09-2022	Page No. 8-12 Page Not clear Page No. 13- 43, 118- 154 , 229 - 269 True Copy Sign Missing	

74	09-09-2022		0710102059912022/2	COMPANY PETITION IB (IBC)/609(ND)2022	ROADWINGS INTERNATIONAL PVT LTD Vs. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	12-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
75	09-09-2022		0710102061972022/1	INTERLOCUTORY APPLICATION (I.B.C)/3670(ND)2022	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	Application under any other provisions- IBC	12-09-2022	Wrongly Filed Need to be IA	
76	09-09-2022		0710102062032020/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	Sec. 230-232 - Second Motion	12-09-2022	Order Copy Missed	
77	09-09-2022		0710102078432021/6	COMPANY PETITION IB (IBC)/755(ND)2021	PIRAMAL CAPITAL & HOUSING FINANCELIMITED Vs. KAY JAY FINCAP LIMITED	IBC under Sec 7	12-09-2022	Page No. 1-38 True Copy Sign Missing	
78	09-09-2022		0710102111362019/10	COMPANY PETITION (COMPANIES ACT)/124(ND)2019	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN REGION	Sec. 140 (4)	12-09-2022	Wrongly Filed	
79	10-09-2022		0710102017622020/15	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED	Sec. 241(1)	12-09-2022	Page No. 190-206 , 214 235-238 247-252, 291-313, 316-332, 339-343, 346-347, 354-359, 370-373, 565, 567-570 - 577 580-582, 589, 639-642, 644- 645 1002, 1003, 1181-1192, 1250, 1331- 1347 1422-1424, 1434-1441, 1446- 1463 1466-1467 1517-1519 , 1525-1529 , 1539- 1572, 1575-1658 1674--1680 , 1704 to 1750 1854 - 1866 Page Not clear and Please Page No. Mentioned in True Typed Copy Page No. 1659 to 16666 Need to English Translate Copy and Page No. Mentioned in True Typed copy	
80	10-09-2022		0710102027772022/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	12-09-2022	Page No. 42 Page Not Clear and 1 Rs. Court Fess Missing in Vakalatnama	
81	10-09-2022		0710102039032022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2022	PRIMEDATABASE.COM PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	12-09-2022	Page No. 5-13 True Copy Sign Missing	

82	10-09-2022		0710102044032022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2022	GLAUCUS SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. BIGFOOT RETAIL SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	12-09-2022	Page NO. 13 to 43 , 118 to 155 , 238 to 271 True Copy sign Missing	
83	10-09-2022		0710102046172022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2022	MICROTEK INTERNATIONAL PRIVATE LIMITED Vs. MR. SHISH PAL SINGH	Sec. 230-232 - Second Motion	12-09-2022	Page No. 16 to 47 True Copy Sign Missing	
84	10-09-2022		0710102048262022/1	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2022	SHRAVAN KUMAR VISHNOI Vs. SATYAJIT SINGH MAJITHIA	19(2)	12-09-2022	Index Missing	
85	10-09-2022		0710102050432022/2	INTERLOCUTORY APPLICATION (I.B.C)/3050(ND)2022	MANOJ SINGH RAWAT Vs. RS SEVEN LIFESTYLE PRIVATE LIMITED	Sec. 12A	12-09-2022	Page No. After 1 Page Missing in PDF	
86	10-09-2022		0710102051522021/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2021	GYAN PRAKASH AGRAWAL Vs. SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Sec. 140 (4)	12-09-2022	Reply and Affidavit Separately Filed	
87	10-09-2022		0710102053912021/9	INTERLOCUTORY APPLICATION (I.B.C)/3457(PB)2021	ICICI BANK LIMITED Vs. ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Sec 60(5)	12-09-2022	E-Stamp Paper and Affidavit Missing	
88	10-09-2022		0710102059042022/2	COMPANY PETITION (COMPANIES ACT)/134(ND)2022	RAJIV MALHOTRA Vs. CYBER Q CONSULTING PRIVATE LIMITED	Sec. 58(3)	12-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama and Vakalatnama Attach With Reply	
89	11-09-2022		0710102065542022/2	INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022	BKG CORP LIMITED Vs. LEADING HOTELS LTD [UNDER CIRP]	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	12-09-2022	E-Stamp Paper Missing and Page No. 57 to 74 True Copy Sign Missing and After Page No. 75 to 148 Double Pagination and Vakalatnama Missing and Page No. 165-166 Missing in PDF According your Index	
90	11-09-2022		0710102065542022/3	INTERLOCUTORY APPLICATION (I.B.C)/3940(PB)2022	BKG CORP LIMITED Vs. LEADING HOTELS LTD [UNDER CIRP]	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	12-09-2022	Index Missing and E-Stamp Paper and Affidavit Missing	
91	11-09-2022		0710102067312021/5	INTERLOCUTORY APPLICATION (I.B.C)/4224(PB)2021	YASMIN SABIR ALI Vs. RABINDRA KUMAR MINITRI	Sec 60(5)	12-09-2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	

92	12-09-2022		0710102056032022/1	INTERLOCUTORY APPLICATION (I.B.C)/3588(ND)2022	VIMAL PLAST (INDIA) PRIVATE LIMITED Vs. SUNPLAST ELECTRONICS PRIVATE LIMITED	Sec 60(5)	12-09-2022	Need to Applicant Sign Every Pages	
93	12-09-2022		0710102060732021/1	INTERLOCUTORY APPLICATION (I.B.C)/3855(PB)2021	AJIT GYANCHAND JAIN RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT LTD Vs.	Sec 12(2)	12-09-2022	Proof of Service Missing according your Index	
94	12-09-2022		0710102041292022/3				12-09-2022	Notary Stamp Missing in E-Stamp Paper	
95	09-09-2022		0710102003782022/5	COMPANY PETITION IB (IBC)/44(PB)2022	REALPRO REALTY SOLUTIONS PRIVATE LIMITED Vs. SANSKAR PROJECTS AND HOUSING LIMITED	IBC under Sec 7	12-09-2022	True Copy sign msising in Pages 9 to 64 according to PDF	
96	09-09-2022		0710102017032022/5	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	12-09-2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	
97	09-09-2022		0710102017032022/6	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	12-09-2022	Pages 69,71,73,111 according to PDF are in Hindi, Pages 103,107,109,110 according to PDF Not Clear, Place the Court Fee stamps in Blank spaces in Vakalatnama	
98	09-09-2022		0710102017032022/7	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	12-09-2022	Place the Court Fee stamps in Blank spaces in Vakalatnama	
99	09-09-2022		0710102017032022/8	INTERLOCUTORY APPLICATION (I.B.C)/1286(ND)2022	DEBASHIS NANDA Vs. RAJNEESH NAGAR	Application under any other provisions- IBC	12-09-2022	Sign missing in Pages 1 to 33 according to PDF, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
100	09-09-2022		0710102031462021/6	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2021	RAHUL JAIN Vs. SBI BANK SOUTH EX-2	Sec 60(5)	12-09-2022	Stamp paper should be above Affidavit, Page 7 according to PDF in Hindi	
101	09-09-2022		0710102036592022/2	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2022	ENN TEE INTERNATIONAL LIMITED Vs. I WORLD BUSINESS SOLUTIONS PVT LTD	Section 54C (1)	12-09-2022	Proof of service missing	
102	09-09-2022		0710102036592022/3	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2022	ENN TEE INTERNATIONAL LIMITED Vs. I WORLD BUSINESS SOLUTIONS PVT LTD	Section 54C (1)	12-09-2022	Index misisng	

103	09-09-2022		0710102043532022/1	COMPANY PETITION IB (IBC)/624(PB)2022	STATE BANK OF INDIA Vs. PREM CHIMANLAL SINGHEE	Section 95(1)	12-09-2022	E-stamp missing	
104	09-09-2022		0710102043542022/1	COMPANY PETITION IB (IBC)/625(PB)2022	STATE BANK OF INDIA Vs. PADAM CHIMANLAL SINGHEE	Section 95(1)	12-09-2022	E-stamp missing	
105	09-09-2022		0710102044032022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2022	GLAUCUS SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. BIGFOOT RETAIL SOLUTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	12-09-2022	E-stamp missing, True Copy sign missing in Pages 25 to 36, 215 to 227, 274 to 286, 333 to 345, 391 to 396 according to PDF	
106	10-09-2022		0710102041052022/3	COMPANY PETITION IB (IBC)/439(ND)2022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED Vs. CRYSTAL FACILITIES MANAGEMENT PRIVATELIMITED	IBC under Sec 7	12-09-2022	True Copy sign msising in Pages 9 to 32 according to PDF	

  
**DALIP LAMBA**  
**ASSISTANT REGISTRAR**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI.**  
**ROOM NO:-103**  
**011-24361890**